

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (DB) No. 463 of 2020

Suresh Ram @ Chukiya

Appellant

Versus

The State of Jharkhand

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Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant : Mr. Ajay Kumar Singh, Advocate

For the State : Mr. Suraj Verma, A.P.P.

07/09.09.2021 Learned A.P.P. Mr. Suraj Verma prays for and is allowed further 2 weeks' time to file counter affidavit in terms of the order dated 1st July, 2021. He would also enquire about the criminal antecedent of the appellant.

Matter be listed in the week of 27th September, 2021. Counter affidavit be filed at least three days in advance.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)